

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-3995
ANSWERED ON- 04/04/2025

MANDATORY USE OF JUTE BAGS UNDER JPMA

3995. SHRI RITABRATA BANERJEE:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that Government is reinforcing the mandatory use of jute bags under Jute Packaging Material Act (JPMA) with safeguards that prioritizes stability and fairness in pricing for the farmers and the mills;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) to (c): The Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987 provides for the compulsory use of jute packaging material in the supply and distribution of certain commodities in the interests of production of raw jute and jute packaging material, and of persons engaged in the production thereof, and for matters connected therewith.

Under the provisions of JPM Act, the Central Government has mandated packaging of 100% foodgrains and 20% sugar in jute bags over the last seven (7) years. The total purchasing of jute bags for packaging of foodgrains by State procurement Agencies and Food Corporation of India constitutes 81% of the total production of the jute goods.
